

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:466
ANSWERED ON:04.12.2003
APPROVAL TO POWER PROJECTS OF UP
RATNA SINGH

Will the Minister of POWER be pleased to state:

- (a) the number of power projects being established in U.P.;
- (b) the number of projects sanctioned by the Planning Commission during the current financial year;
- (c) the time by which these proposals are pending;
- (d) the estimated cost of the installed capacity of these projects; and
- (e) the steps taken to accord approval to the projects without any delay?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : Following power projects are envisaged to be set up in Uttar Pradesh :

Name of the Project	Implementing Agency	Capacity (MW)
Rihand Super Thermal Power Station St.II U-3 & U-4	National Thermal Power Corporation (NTPC)	1000
Feroze Gandhi Unchahar Thermal Power Plant (TPP) St.III	NTPC	210
Parichha Thermal Power Station Extension Unit 3 & 4	Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd. (UPVUNL)	420
Anpara C TPP Unit 1 and 2	UPRVUNL	1000
Rosa TPP Unit 1 and 2	Rosa Power Supply Co. Ltd.	567

(b) to (e) : No power project under the State Sector in Uttar Pradesh has been sanctioned by the Planning Commission during the current financial year. Further, under new dispensation, Planning Commission has delegated full powers to State Governments for approval of power projects without any ceiling. Clearance from Planning Commission is to be restricted only to those hydro-electric projects where inter-State issues are involved.